SL.

NAME (IN CAPITAL)

9448384064

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 37/16	TP 158/17	For Hearing	391 /394	Gajanand Buildings & Services Pvt. Ltd.

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. THIRUPAL CORIGE Petitions

SIGNATURE

PCS for petitioner is present. Assistant from OL office is present. None appeared from ROC office. PCS is directed to serve copy of the amended scheme along with the order copy of this Tribunal on the ROC seeking comments from the ROC on the amended scheme with regard to the appointed date.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)